

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

No. 08 /2017/R&S

Dated the 10<sup>th</sup> October, 2017.

The Court has been pleased to declare 16<sup>th</sup> and 17<sup>th</sup> October, 2017 as holidays on account of coming Deepawali & Chhath Festival and in lieu thereof, 18<sup>th</sup> and 25<sup>th</sup> November (both Saturdays) have been declared as a Court working day.

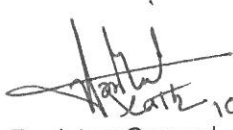
By order of the Court,  
Sd/- Ambuj Nath  
Registrar General

Memo No. 764 /R&S

Dated 10<sup>th</sup> October, 2017

Copy forwarded to:

1. The I/c Central Project Coordinator, High Court of Jharkhand, Ranchi with a request to upload the same in the Official website of the High Court of Jharkhand, Ranchi.
2. The Joint Registrar (List & Computer), High Court of Jharkhand, Ranchi with a request to publish the same in the Daily Cause List of the Court.

  
Sd/- Ambuj Nath  
10.10.17  
Registrar General